

1	2	3	4	5
18	Manipur	16	0	0
19	Meghalaya	1,259	1,140	0
20	Mizoram	697	0	0
21	Nagaland	463	266	0
22	Orissa	12,768	14,213	453
23	Puducherry	453	0	0
24	Punjab	1,034	1,366	0
25	Rajasthan	6,607	1,729	8
26	Tamil Nadu	12,687	2,089	521
27	Tripura	309	0	0
28	Uttar Pradesh	18,584	9,647	735
29	Uttarakhand	3,998	404	0
30	West Bengal	5,209	2,085	0
31	Jammu and Kashmir	5,950	10,093	0
TOTAL		1,62,552	1,37,417	3,420

(Source: [www.nrlmskills.in](http://www.nrlmskills.in))

Source: Ministry of Rural Development

#### **Rehabilitation of freed child labourers**

1614. SHRI P. BHATTACHARYA:

SHRIMATI RAJANI PATIL:

SHRI PRAMOD TIWARI:

SHRI K.C. TYAGI:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether there has been considerable decline in the number of child labour in the country, if so, the sector-wise details in this regard;

(b) the details of measures taken by Government to re-settle the freed child labourers; and

(c) if so, the progress made in this regard and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI VISHNU DEO SAI): (a) Yes, Sir. The total number of working children in the age group of 5 to 14 years in the country has declined from 1.26 crore as per the Census 2001 to 43.53 lakh as per Census 2011, which is a reduction of 65%. The sector-wise details on child labour from 2011 Census is not available.

(b) and (c) Government is implementing the National Child Labour Project (NCLP) Scheme for rehabilitation of child labour since 1988 in the area of high concentration of child labour. Under this scheme, all children in the age group of 9-14 years are rescued/ withdrawn from hazardous occupations and processes and enrolled in NCLP Special Training Centres, which have provisions for bridge education, vocational training, mid day meal, stipend, health care, etc. before being mainstreamed into formal education system. At present the Scheme is approved for 270 Districts in 20 States of the country through approximately 6000 Special Training Centres with enrolment of more than 2.50 lakh children. The number of children mainstreamed during the last three years is as under:

Year	No. of children mainstreamed
2011-12	125716
2012-13	72976
2013-14	64050

#### Criteria of employees for coming under purview of EPFO

†1615. SHRI VIJAY GOEL:

SHRI PRABHAT JHA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that at present in order to fall under the purview of Employees' Provident Fund Organisation (EPFO), a company must employ at least twenty employees and there is a proposal to reduce this number;

(b) if so, the details thereof; and

(c) by when this proposal is likely to be implemented and the number of employees who would be benefited therefrom?

†Original notice of the question was received in Hindi.